

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 236 of 2012 &
I.A. No. 381 of 2012**

Dated : 20th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Raj West Power Ltd.Appellant(s)
Versus**

**Rajasthan Electricity Regulatory Commission & Ors.
...Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. P.N. Bhandari for R.2, 3 & 4
Mr. R.K. Mehta
Mr. R.R. Pathak for R.1**

ORDER

Written notes of arguments has been filed by the learned counsel for the Appellant today.

The learned counsel for the Respondents are directed to file their respective Written Submissions on or before 30.05.2013 after serving copy on the other side.

Post the matter for further hearing on **05.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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